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CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH: NEW DELHI

OA No. 1825/97

New Delhi, this the 18th day of September, 1998

HON'BLE SHRI S.P.BISWAS, MEMBER (A)

In the matter of:

1. Netrapal s/o Dwarka Prasad
2. Netrapal s/o Kale Charan
3. - Suresh Kumar s/o Ram Singh
4. Ramvir s/o Gianprasad
5. Udaivir s/o Morelal
6. Krishna Gopal s/o Ram Bharosey
7. Shamsher Khan s/o Dilsherkhan
8. Isak s/o Kalekhan
9. Babunandan s/o Jayakaran
10. Umesh chand s/o Vidyharam
11. Suresh chand s/o Bachan Lal
12. Loh Singh s/o Mehlal
13. Chandra Shekhar s/o Sukhram
14. Ramdin s/o Dudkan
15. Asharfi Lal s/o Subedar
16. Maniram s/o Balkishan
17. Vinod Kumar s/o Munshilal
18. Krishna Murari s/o Jagdish
19. Ram Naresh s /o Mewa Ram
20. Charan Singh s/o Janak singh
21. Dariyad Singh s/o Kanchan Singh  
All Gangmen under P.W.I., Najibabad. ....Applicants

(By Advocate: Shri B.S.Maine through proxy  
Shri B.L.Madhok)

Versus

Union of India through:

1. The General Manager,  
Northern Railway,  
Baroda House,  
New Delhi.
2. The Divisional Railway Manager,  
Northern Railway, Allahabad.
3. The Divisional Railway Manager,  
Northern Railway,  
Moradabad.

... Respondents

(By Advocate: Shri R.P. Aggarwal for R-1 & R-3  
Shri O.P. Kshetriya for R-2)

O R D E R

delivered by Hon'ble Shri S.P. Biswas, Member (A)

Learned proxy counsel for the applicants submits that the applicants herein have since received the relief they had prayed for in the O.A. and nothing survives now for any decision in the matter. With this the O.A. has become infructuous and is accordingly dismissed. No costs.

  
( S.P. BISWAS )

MEMBER (A)

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